

Annexure-7

Name of the corporate debtor: Marvelous Metals Pvt. Ltd.. Date of commencement of CIRP: 13/12/2024 List of creditors as on: 09/06/2025

List of operational creditors (Government dues)

(Amount in Rs.)

Sr. No.	Details of claimant		Details of Claim received		Details of claim admitted				Amount of contingent claims	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	E.S.I Corporation Sub Regional Office Pune	Ministry of Labour & Employment, Government of India	06-01-25	4,456,962.00	4,456,962.00	ESIC Dues	No	0	-	-	-	-	None
2	Commissioner of Customs NS-II, JNCH, Nava Sheva	Ministry of Finance, Department of Revenue	03-03-25	16,104,481.00	16,104,481.00	Customs Dues	No	0	-	-	-	-	None
3	Regional Provident Fund Commissioner - II (Legal)	Ministry of Labour & Employment, Government of India	31-01-25	29,778,384.00	29,778,384.00	Provident Fund dues	No	0	-	-	-	-	None
4	Office of State Tax Officer, KOLNOD-C-0111	GST Department	24-02-25	200,742,550.00	200,742,550.00	State Tax Dues	No	0	-	-	-	-	None
	Total			251,082,377.00	251,082,377.00			-	-	-	-	-	